

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/3994/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami  
Principal Judge,  
Family Court, Nalbari.

Dated Guwahati, the <sup>th</sup> 20 October, 2020.

Sub:- **Civil vacation.**

Ref:- Your letter No. FC. NLB/08/2019/384-386 dtd. 16.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the long vacation w.e.f 22.10.2020 to 04.11.2020. The Counsellor, Family Court, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-91/1994/3995-A, dated 20.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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